

Before the national green tribunal, principal branch, new delhi

Original application no 383/2023

President Garden City Residential Welfare Society..... applicant

Vs.

State of Punjab and others.....respondents

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bhawan
02/03/2026

Dated- 02-03-2026

Applicant

Place. Ludhiana

Address. Garden City Residential Welfare Society

430, Garden City Dehlon Road Sahnewal 141120

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gcrws.sahnewal@gmail.com

Before the National Green Tribunal, principal branch, New Delhi

Original application no 383/2023

President Garden City Residential Welfare Society..... applicant

Vs

State of punjab and others..... respondents .

Rejoinder to the Status report submitted by Er Sandeep Kumar,engineer punjab pollution control board Ludhiana uploaded on 24.2.2026.

1.We would like to draw your kind attention towards the certain points of submission made by R 5 as per the affadavit of R 5 dated 8.12.2025.

The respondents no 1 has analysed almost all the points except point no 756 to 762 and 778 to 794.

Specific points for our concern are the points from 783 to 794 and give our observations with regards to these specific points only.

We refer to page 46 of R 5 specifically Running page 787 and the details are given below -

1. Oil and grease removal tank- This is neither constructed nor required in domestic effluent. This is required basically for STP required in Automotive industry.
2. Equalization tank- No such tank has been installed.
3. Reaction tank- No such tank has been installed.
4. Moving bed reactor-=There is no moving bed reactor

5. Tube settler -Non such tube settler exists in the area.
6. Pre filtration tank and filteration-No such tank exists.

Page 51 of R 5 and running page 792.

Sludge collection bed-No such sludge drying bed had been installed.

Sludge drying beds- Not even a single sludge drying bed had been installed.

Page 52 of R 5, running page 793.

This full page is reproduced herewith.

TO WHOM IT MAY CONCERN

I Sachin Kumar S/o Sh Mahavir Singh am a qualified environmental engineer from Thapar University. I did my M.Tech. Environment Science And technology in the year Oct, 2010. Copy of degree vide Registration No 60080101014 attached. I hereby confirm that I had prepared/Drafted the feasibility report of M/s Padam cars private limited. Main patiala Rajpura, G T Road, Bahadurgarh, Patiala.

Sachin Kumar

M.Tech . environment Science.and Technology

From this certificate it is quite evident that this feasibility report was prepared for padam cars private limited patiala and on the basis of this forged report the consent to operate was granted to the M/s Dynamic infradevelopers p Ltd new delhi without going through the contents of the report which does not belong to M/s Dynamic infradevelopers p Ltd new delhi and has been forged by the R 5.

Running page no 787,792 and 793 are enclosed herewith as Annexure A 1, A 2 and A 3 respectively

In addition to that we would like to give our observations regarding the recovery to be made from M/s Dynamic infradevelopers p Ltd new delhi for the EC imposed upon them by PPCB.

First notice was put up by the Revenue department for recovery of Rs 3,55,23438/- from the President Garden City Residential Welfare Society Sahnewal instead of R 5 which we have already put on record of this honourable tribunal.

After few days the Naib tehsildar accompanied by Reader , patwari and SDO PPCB for identification of plots and sites in the name of Dynamic infradevelopers p Ltd new delhi which we identified and shown the sites of also. We have shown the sites of 11 plots 14 Booths and 7 SCO but till date no date has been notified for recovery of this amount.

This really means the sincerity of Revenue department towards the owners of the Dynamic infradevelopers p Ltd new delhi or the revenue department has been managed by the R 5. No almost nine months have gone and the revenue department is just sitting relaxed.

This is the working style of revenue department who is working under the kind control of the worthy deputy commissioner Ludhiana.

We filed an RTI for supply of conveyance deeds executed from 1.11.2023 till date but the revenue department didn't supply us the information by saying that this is not an information to be made public as in our opinion the registration of plots in Garden City are being done very frequently inspite of the commitments made the Id. Council of the R 5.

This all clears that the revenue is also favouring dynamic infradevelopers p Ltd new delhi.

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TREATMENT OF WASTE WATER:

1. OIL & Grease removal Tank

In inlet line oil & grease tank removal is constructed having three chambers. As Oil & grease having specific density lesser than water float in the top and water enters in next chamber via bottom of the chamber. Free floating Oil is removed manually from the top of the three chambers manually.

2. Equalization Tank

After oil & grease tank removal tank water enters into equalization tank which is used for flow & strength equalization. Equalization ensures that the effluent have uniform characteristics in terms of pollution load, pH and temperature. As air is supplied into equalization tank also works as removal of volatile part of the wastewater stream. Bacillus Bacteria is also feeded to this tank so this tank also works as biological aeration tank and ultimately results in removal of a large proportion of BOD & COD.

3. Reaction Tank

After equalization tank water is pumped into reaction tank where lime and alum is mixed into to remove turbidity of water into settleable floc form and poly to form large size of floc. The chemical treatment helps in reduction of colour and suspended solids. A significant reduction in BOD and COD values is also observed.

4. Moving Bed Bioreactor

After reaction tank water enters into moving bed bioreactor tank where bacteria consume biodegradable portion (BOD) of wastewater. The moving media is typically a floating plastic substrate colonized by a community of bacteria called a biofilm. Increased levels of biofilm enhance the biological treatment process by introducing a more robust microbial community to break down nutrients. Independently-moving Bio carriers continually circulate through aerobic bio-reactors in a random motion, ensuring excellent oxygen and substrate transfer to the biomass. Bio media has an surface area design, which maximizes treatment efficacy.

5. Tube settler

Tube settler is settling tanks built with mechanical means for continuous removal of solids being deposited by sedimentation. Tube settler is generally used to remove solid particulates or suspended solids from liquid for clarification and (or) thickening. Concentrated impurities, discharged from the bottom of the tank are known as sludge, while the particles that float to the surface of the liquid are called scum

6. Prefiltration tank & filtration

The clarified effluent coming from the tube settler shall be passed to a prefiltration tank. The effluent from this tank shall be pumped to the mixed grade filter (under pressure) and the liquid from the bottom of multi grade filter is discharged for plantation in the industry. A suitable backwash arrangement is provided in these columns for its cleaning from time to time. The spent generated from backwash is sent back to equalization tank.

SLUDGE COLLECTION BED:-

One no of sludge drying beds of 1.50m x 1.50m x 0.50m/(6.0ft x 6.0ft x 1.5ft) will be Provided under the tube settler.

SLUDGE DRYING BEDS :-

Two no sludge drying beds will be constructed for the drying of sludge. Size of each bed will be 0.90m x 0.90m x 0.30m.

To Whom It May Concern

I Sachin Kumar S/o Sh. Mahavir Singh am a qualified Environmental engineer from Thapar University. I did my M. Tech. (Environment Science & Technology) in the year Oct, 2010. Copy of degree vide Registration No. 600801014 (Attached). I hereby confirm that I had prepared/drafted the feasibility report of M/s Padam Cars Pvt. Ltd. Main Patiala Rajpura G.T. Road, Bahadurgarh, Patiala.

Dr. SACHIN KUMAR
SACHIN KUMAR

M.Tech. (Env. Sci. & Tech.)